

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. M.A. 1228/2018
M.A. 1479/2018
M.A. 316/2019
M.A. 866/2019
IN
C.P. 1088/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: Jagdish Dulichand Agarwal Garg Aka Jagdish
Dulichand Agrawal & Anr

V/s

Hira Kimaya Promoters & Builders Pvt Ltd.

SECTION 59, 241 OF COMPANIES ACT, 2013

ORDER

Counsel for the Applicant, Ms. Sweta Chettian and counsel for the
Respondent no.2 & 3, Mr. P M Athawala are present through virtual
hearing.

Counsel appearing for the applicant requested time, time granted. List this
matter on **09.09.2021**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)